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In the case of other deputations ' from State Governments to Central Government as well as deputations from one Central Department to another Department which are outside the purview of the Central Staffing Scheme, the maximum of deputation is 3 years except for those posts where longer period of tenure is prescribed. However, the administrative Minstries may grant extensiy beyond the normal period of three years upto one year after obtaining orders of their Secretary in cases where such extension is considered necessary in pu-lic interest. Extension beyond this period would be with the specific approval of the Department of per. sonnel and Administrative Reforms in the Ministry of Home Affairs.

Licensed/unlicensed industrial units Karol Bagh Zone, New Delhi

*346. SHRI DINKARRAO GO-VINDRAO PATIL:

SHRI MURLIDHAR CHAND-

RAKANT BHANDARE:

Will the Minister of INDUSTRY be pleased to state;

- (a) what is the number of licensed/ unlicensed factories and Small Scale industrial units working in the colonies of Inder Lok, Anand Nagar and Tulsi Nagar on the Old Rohtak Road in Karol Bagh Zone, Delhi;
- (b) whether t>here is any proposal under Government's consideration to declare the said colonies as industrial areas; and
- (c> what steps Government have taken cr propose to take to remove

unauthorised factories which have beert set-up in residential premises and are-causing health hazards for the residents of that area?

to Questions

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) 175 licences have J¹⁰^ »*»>««* hv the Municipal Corporation of Delhi to small scale industrial units I in Inder Lok, Anand Nagar and Tulsi Nagar, No statistics are available regarding unauthorised factories.

- (b) No. Sir.
- (c) A large number of industrial plots have been allotted by all the developing agencies in Delhi for shifting industries from non-conforming areas particularly obnoxious and hazardous industries.

Central projects in Jammu and Kashmir

- *347. SHRI DHARAM CHANDER PRASHANT: Will the Minister PLANNING be pleased to state:
- (a) what is the number of Central projects being executed by the Centre in Jammu and Kashmir their names and places of location;
- (b) what is the number of Central projects in Jammu and Kashmir which are being constructed by the State Government with the Central funds? •

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) A statement showing the names and location of the Central Projects in Jammu and Kashmir along with th* information as to which of them is being constructed by the Government, is laid on the Table of the House.